

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 615
656/59/PB/2019**

IN THE MATTER OF:

M/s. Religare Enterprises Ltd.

...APPLICANT

Vs.

M/s. Malvinder Mohan Singh and Ors.

...RESPONDENT

Section

U/s 59 of Comp. Act, 2013

**Order delivered on 02.12.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **04.01.2023**.


(COURT OFFICER)